

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO: 1324/93

DATE OF DECISION: 27.7.1999

ARDE Clerical Staff Association Applicant.
and others.

Advocate for
Applicant.

Versus

Union of India and others. Respondents.

Shri R.R. Shetty for _____ Advocate for
Shri R.K. Shetty. Respondent(s)

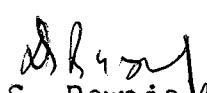
CORAM

Hon'ble Shri D.S. Bawej, Member (A)

Hon'ble Shri S.L. Jain, Member (J)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to other Benches of the Tribunal?


(D.S. Bawej
Member (A))

NS

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO: 1324/93

Tuesday the 27th day of July 1999.

CORAM: Hon'ble Shri D.S.Baweja, Member(A)

Hon'ble Shri S.L.Jain, Member(J)

1. ARDE Clerical Staff Association
Represented by the Office Bearer
General Secretary,
Shri K.K.Rajan,
U.D.C. at ARDE, Pashan.
2. Shri D.M. Gulunjkar
3. Miss S.G. Verma.
4. Shri A.B. Tare.
5. Shri P.R.Parkhi
6. Shri S.M. Kole
7. Shri P.M. Sawakar
8. Shri P.D.Bhure
9. Shri C.K.Gaikwad
10. Shri M.T.Adwani.
11. Shri S.I. Hunnur
12. Shri A.G. Gosavi
13. Shri K.J. Kkondre.

C/o Director,
ARDE, Pashan,
Pune.

:2:

14. Shri P. Madhavan Nair

15. Shri P.M. Gokhale

C/o Director
R&DE (Engrs)
Dighi,
Pune.

16. Shri B.V.Pawar

17. Miss T.C.Pillai

18. Shri H.N. Yannam

C/o Director
ERDL,Sutarwadi
Pune.

...Applicants.

V/s

1. Union of India
Secretary,
Defence Research and
Development Organisation
(DRDO) New Delhi.

2. Director General
Researach & Development
DRDO Organisation
Ministry of Defence
New Delhi.

3. Director
ARDE Armament Post
Pashan,Pune.

4. Director
R&DE (Engrs)
Dighi,Pune.

5. Director
ERDL,Sutarwadi
Pune.

...Respondents.

By Advocate Shri R.R.Shetty for Shri R.K.Shetty.

(Q)

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ORDER(ORAL)

{Per Shri D.S.Baweja,Member(A)}

This application has been filed jointly by ARDE Clerical Staff Assosciation along with other four applicants covering 18 staff seeking the relief to direct the respondents to enhance the age of retirement from 58 to 60 years in respect of the applicants, members of the appplicant No1 Association, in particular and to all the Administrative/Ministerial categories of personnel in the employment of DRDO irrespective of their exclusion from the impugned orders dated 10.2.1986 at Annexure A-3 and 23.12.1985 at Annexure A-4. Further it is prayed that respondents be directed to reinstate/recall for duty such retired persons from Administrative Cadre whose date of retirement has occurred between the date of issue of impugned order dated 10.2.1986 and the date of filing the dated 10.2.1986 and date of filing the O.A.

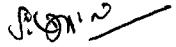
2. The respondents have filed written statement opposing the application.

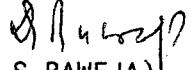
3. None is present on behalf of the applicants. Shri R.R.Shetty for Shri R.K.Shetty learned counsel for the respondents.



4. The learned counsel for the respondents produced a copy of letter dated 23.7.1999 addressed to the Registry and signed by Secretary of ARDE Clerical Staff Association Shri K.K.Rajan, who is applicant No.1 on behalf of the Association in the OA. He has made a prayer that in view of the implementation of the Vth Central Pay Commission the age of superannuation has been enhanced from 58 years to 60 years and since their grievance has been settled a prayer is made to withdraw the OA. withdrawn.

5. In view of the above the OA is disposed of as withdrawn. No order as to costs.


(S.L.JAIN)
MEMBER(J)


(D.S.BAWEJA)
MEMBER(A)

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